

**IN THE HIGH COURT OF BOMBAY AT GOA**  
**LD-VC-OCW-174-2020**  
**IN**  
**PILWP No. 06 OF 2019**

Shankar N. Naik & Another .... Petitioners  
Versus  
R.N. Volvoikar & Another .... Respondents

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Mr. A. Sardessai, Advocate for the Petitioners.

**Coram:- M.S. SONAK &**  
**M.S. JAWALKAR, JJ.**

**Date:- 2<sup>nd</sup> December, 2020**

P.C.

Liberty is granted to the petitioners to submit compilation, since, on the last occasion, it was found that some of the pages were missing or illegible.

2. There is no clarity as to whether the respondent no. 2 has been served in this matter or not. In addition to the steps to be taken for effecting service through Court, liberty is granted to the petitioners to effect private service upon respondent no. 2. The returnable date now shall be 04.01.2021.

**M.S. JAWALKAR, J.**

**M.S. SONAK, J.**